

Dr. Satish Chandra Committee

214. SHRI A. INDRAKARAN REDDY : Will the PRIME MINISTER be pleased to state :

- (a) whether the Committee headed by Dr. Satish Chandra has submitted its report;
- (b) if so, the details of its recommendations; and
- (c) the Governments reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a). Yes, Sir.

(b) and (c). Dr. Satish Chandra Committee, which examined the demands for introduction of all the Indian Languages included in the VIIIth Schedule to the Constitution as a medium in all the examinations of UPSC and for discontinuance of compulsory English paper in these examinations, submitted its report to the Government in 1990. The Government is still examining its recommendations. As the issues are important and have evoked diverse reactions, Government's effort is to arrive at a consensus.

Prime Minister Rozgar Yojana

215. SHRI SUDHIR SAWANT : Will the Minister of INDUSTRY be pleased to state :

- (a) the details of the applications pending with the Office of the Commissioner of Industries, Government of NCT of Delhi, CPO Building, Kashmere Gate, Delhi since October, 1993 under PMRY;
- (b) the reasons for their pendency of applications received in October, 1993 in each case;
- (c) whether any responsibility has been fixed by the Government in this regard;
- (d) if not, the reasons therefor;
- (e) whether any action is proposed to be taken against the erring officials;
- (f) if not, the reasons therefor;
- (g) whether any stipend is being paid to the trainees under the scheme during the period of compulsory training for the beneficiaries;
- (h) if so, the details thereof; and
- (i) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNA CHALAM) : (a) As per the reports received from the office of the Commissioner of Industries, Government of National Capital Territory of Delhi, they have

no applications pending with them under PMRY. All the applications under PMRY received by the office of the Commissioner of Industries have been screened and eligible application sponsored to the banks for sanctioning/ disbursement of loans. Some of the applications sent to the banks are however being returned from time to time for diverting to other banks or for some clarification. Such applications are sent back after re-allocation of the banks on giving clarification where required. This is a continuous process.

- (b) Not applicable in view of (a) above.
- (c) Not applicable in view of (a) above.
- (d) Not applicable in view of (a) above.
- (e) Not applicable in view of (a) above.
- (f) Not applicable in view of (a) above.
- (g) Yes, Sir.

(h) 518 candidates have already been disbursed stipend amounting to Rs. 2,00, 876/-. Cases which were sanctioned during 1993-94 were given stipend @ Rs. 500/- per trainee. Cases sanctioned during 1994-95 onwards are being given stipend @ Rs. 300 per trainee. Trainees under service and business category being trained from Feb., 96 will be given stipend @ Rs. 150/- per trainee as training period has been reduced to 10 working days. However, trainees under Industry category will continue to get stipend @ Rs. 300/- per trainee as per guidelines issued by DC (SSI).

- (i) Not applicable in view of above.

Ministries Without Secretary

216. SHRI SRIBALLAV PANIGRAHI : Will the PRIME MINISTER be pleased to state :

- (a) the details of Ministries without Secretary as on 15th February, 1996;
- (b) the reasons for not filling up the posts; and
- (d) the details of the SC/ST IAS officers appointed as Secretaries since April, 1995 till date ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) No Ministry was without a Secretary as on 15.2.1996.

- (b) Does not arise in view of (a) above.

(c) One Scheduled Tribe and 3 Scheduled castes IAS officers were appointed as Secretaries since April, 1995.

Increase in Pension

217. SHRI ANNA JOSHI :

PROF. PREM DHUMAL :

Will the PRIME MINISTER be pleased to state :